

RESUMÉ OF WORK DONE BY LOK SABHA

SEVENTEENTH LOK SABHA—SIXTH SESSION
(19 July, 2021 to 11 August, 2021)



LOK SABHA SECRETARIAT
NEW DELHI
November, 2021/Kartika, 1943 (Saka)

T.O. No. 4/17 LS Vol. VI

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PREFACE

This Publication contains a brief resume of work done in the Seventeenth Lok Sabha during the Sixth Session *i.e.* from the 19 July, 2021 to 11 August, 2021.

NEW DELHI;
November, 2021

Kartika, 1943 (Saka)

UTPAL KUMAR SINGH
Secretary General

1. DURATION OF SESSION

(6th Session of 17th Lok Sabha)

| | | | |
|----|-------------------------------------|---|---------------------|
| 1. | Date of Commencement | : | §19 July, 2021 |
| 2. | Date of Adjournment <i>sine die</i> | : | *11 August, 2021 |
| 3. | Date of prorogation | : | 31 August, 2021 |
| 4. | Total number of days of Session | : | 24 |
| 5. | Number of Actual days of Sittings | : | 17 |
| 6. | Number of hours of sitting | : | 21 hours 21 minutes |

§ The first sitting commenced with the playing of National Anthem.

*The session was adjourned *sine die* on 11.8.2021 instead of 13.8.2021 (fixed as per the earlier schedule). Consequently, sittings fixed for subsequent days *i.e.* 12 and 13 August, 2021 stood cancelled. The sitting ended with the playing of National Song.

2. BILLS

(i) Government Bills

| Sl. No. | Title of the Bill | Date of introduction | Date of laying on the Table (in case of Bill passed by Rajya Sabha) | Date(s) of discussion in Lok Sabha | Time taken | No. of amendments Tabled | No. of amendments carried | Progress/ remarks |
|---------|---|--------------------------------|---|---|--------------|--------------------------|---------------------------|--------------------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 |
| | | | | | H. M. | | | |
| 1. | The Inland Vessels Bill, 2021 | 22.07.2021 | - | 29.07.2021 (Consideration and passing) | 0 06 | 62 | Nil | Passed |
| 2. | Essential Defence Services Bill, 2021 | 22.7.2021 | - | - | 0 06 | | | |
| 3. | The Insolvency and Bankruptcy Code (Amendment) Bill, 2021 | 26.07.2021 | - | 03.08.2021 (Consideration and passing) | 0 12 | 86 | 01 | Passed, as amended |
| 4. | The Factoring Regulation (Amendment) Bill, 2020 | 14.9.2020 (Earlier Session) | - | 28.07.2021 (Consideration and passing) | 0 05 | 13 | Nil | Passed |
| | | | | 26.07.2021 (Consideration and passing) | 0 13 | 04 | 02 | Passed, as amended |

| | | | | | | | |
|-----|--|--------------------------------|--------------------------------|---|-------------|-----|--------|
| 5. | The National Institutes of Food Technology, Entrepreneurship and Management Bill, 2021, as passed by Rajya Sabha | - | 17.3.2021 (Earlier Session) | 26.07.2021 (Consideration and passing) | 0 06 19 | Nil | Passed |
| 6. | The Appropriation (No. 4) Bill, 2021 | 28.07.2021 | - | 28.07.2021 (Introduction, consideration and passing) | 0 02 Nil | Nil | Passed |
| 7. | The Appropriation (No. 3) Bill, 2021 | 28.07.2021 | - | 28.07.2021 (Introduction, consideration and passing) | 0 03 Nil | Nil | Passed |
| 8. | The Airports Economic Regulatory Authority of India (Amendment) Bill, 2021 | 24.3.2021 (Earlier Session) | - | 29.07.2021 (Consideration and passing) | 0 14 02 | Nil | Passed |
| 9. | The Commission for Air Quality Management in National Capital Region and Adjoining Areas Bill, 2021 | 30.07.2021 | - | 04.08.2021 (Consideration and passing) | 0 09 19 | Nil | Passed |
| 10. | The General Insurance Business (Nationalisation) Amendment Bill, 2021 | 30.07.2021 | - | 02.08.2021 (Consideration and passing) | 0 05# 08 19 | Nil | Passed |

#Bills opposed at the stage of introduction and time taken for opposing introduction.

| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 |
|-----|--|------------------------------|----------|---------------------------------------|--------------|-----|-----|-----------|
| | | | | | <u>H. M.</u> | | | |
| 11. | The Tribunals Reforms (Rationalisation and Conditions of Service) Bill, 2021 | 13.02.2021 (Earlier Session) | - | 2.8.2021 (withdrawal) | 0 02 | - | - | Withdrawn |
| 12. | The Tribunals Reforms Bill, 2021 | 2.8.2021 | - | 3.8.2021 (Consideration and passing) | 0 09 | 15 | Nil | Passed |
| 13. | The Coconut Development Board (Amendment) Bill, 2021, as passed by Rajya Sabha | - | 2.8.2021 | 4.8.2021 (Consideration and passing) | 0 05 | 13 | Nil | Passed |
| 14. | The Limited Liability Partnership (Amendment) Bill, 2021, as passed by Rajya Sabha | - | 4.8.2021 | 9.8.2021 (Consideration and passing) | 0 05 | 17 | Nil | Passed |
| 15. | The Deposit Insurance and Credit Guarantee Corporation (Amendment) Bill, 2021 as passed by Rajya Sabha | - | 4.8.2021 | 9.8.2021 (Consideration and passing) | 0 05 | 08 | Nil | Passed |
| 16. | [§] The Central Universities (Amendment) Bill, 2021 | 5.8.2021 | - | 6.8.2021 (Consideration and passing) | 0 07 | 02 | Nil | Passed |
| 17. | [§] The taxation (Amendment) Bill, 2021 | 5.082021 | - | 6.08.2021 (consideration and passing) | 0 06 | Nil | Nil | Passed |

| | | | | | | | | | | | |
|-----|---|----------|----------|--|---|-----|-----|-----|--------|----|--------------------|
| 18. | The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2021 as passed by Rajya Sabha | - | 5.8.2021 | 9.8.2021 (Consideration and passing) | 0 | 10 | Nil | Nil | Passed | | |
| 19. | The National Commission for Homoeopathy (Amendment) Bill, 2021 | 9.8.2021 | - | 10.8.2021 (Consideration and passing) | 0 | 03# | 02 | Nil | Passed | | |
| 20. | The National Commission for Indian System of Medicine (Amendment) Bill, 2021 | 9.8.2021 | - | 10.8.2021 (Consideration and passing) | 0 | 02# | 05 | 02 | Passed | | |
| 21. | The Constitution (One Hundred and Twenty- seventh Amendment) Bill, 2021 | 9.8.2021 | - | 10.8.2021 (Consideration and passing) | 0 | 03# | 7 | 54 | 14 | 01 | Passed, as amended |

⁵ Bills introduced after requirements of Directions 19A/19B were waived.

[#] Bills opposed at the stage of introduction and time taken for opposing introduction.

**(ii) Bills Referred to the Standing Committees and Presentation/
Laying of Reports thereon**

| Sl. No. | Title of the Bill | Date of introduction in Lok Sabha/ Rajya Sabha | Referred by Speaker/ Chairman | Name of the Committee/Date of reference | Date of Presentation/ laying of report | Remarks |
|---------|--|--|-------------------------------|--|--|---------|
| 1. | The Airports Economic Regulatory Authority of India (Amendment) Bill, 2021 | 24.3.2021 (L.S.) | Chairman | Transport, Tourism and Culture (10.5.2021) | 22.7.2021 | Passed |
| 2. | The National Institute of Pharmaceutical Education and Research (Amendment) Bill, 2021 | 15.3.2021 (L.S.) | Speaker | Chemicals and Fertilizers (16.4.2021) | 4.8.2021 | Pending |

SUMMARY

| | | |
|-----|---|-----|
| 1. | Bills pending at the end of last Session | 10 |
| 2. | Bills introduced | 13 |
| 3. | Bills opposed at introduction stage | 5 |
| 4. | Bills passed by Rajya Sabha and laid on the Table | 4 |
| 5. | Bills passed by Rajya Sabha and laid on the Table — returned by Lok Sabha with amendments | Nil |
| 6. | Bills passed by Rajya Sabha and laid on the Table during earlier Session — returned by Lok Sabha with amendments | Nil |
| 7. | Bills returned by Rajya Sabha with amendments and laid on the Table of Lok Sabha | Nil |
| 8. | Bills passed | 20 |
| 9. | Bills in respect of which amendments made by Rajya Sabha were agreed to by Lok Sabha | Nil |
| 10. | Bills in respect of which amendments made by Rajya Sabha were not agreed to by Lok Sabha | Nil |
| 11. | Bills negatived | Nil |
| 12. | Bills withdrawn | 01 |
| 13. | Bills—debate concluded but further motions not taken up | Nil |
| 14. | Motions for adjournment of debate on the Bills adopted | Nil |
| 15. | Bills referred to Select Committee | Nil |
| 16. | Bills referred to Joint Committee | Nil |
| 17. | Bills reported by Select Committee | Nil |
| 18. | Bills reported by Joint Committee | Nil |
| 19. | Bills originated in and referred to Joint Committee by Rajya Sabha in respect of which motion for concurrence were adopted by Lok Sabha | Nil |
| 20. | Bills referred to Standing Committees by Chairman/Speaker | Nil |
| 21. | Bills reported by Standing Committees | 2 |
| 22. | Bills pending at the end of Sixth Session of Seventeenth Lok Sabha | 06 |

(iii) Private Members' Bills

Private Members' Business (Bills) could not be transacted on 23 July, 2021 and 06 August, 2021 due to early adjournment of the House on these days.

SUMMARY
(PRIVATE MEMBERS' BILLS)

| | |
|---|-----|
| 1. Bills pending at the end of the Fifth session | 142 |
| 2. Bills removed from the Register of Pending Bills | 8 |
| 3. Bills pending at the end of the Session <i>vide</i> Para No. 3159 of Bulletin-Part II, dated 21.09.2021 | 134 |

3. COMMITTEES

(i) Financial Committees

| Sl. No. | Name of the Committee | Date of constitution | No. of sittings | Duration | | Average percentage of attendance undertaken | Study Tours/Local visits undertaken | Original | Reports presented | Remarks |
|---------|----------------------------------|----------------------|-----------------|----------|----|---|-------------------------------------|----------|-------------------|---------|
| | | | | H. | M. | | | | | |
| 1. | Committee on Estimates | 01.05.2021 | 1 | 00 | 30 | 60% | -- | 01 | -- | -- |
| 2. | Committee on Public Undertakings | 01.05.2021 | -- | 05 | 05 | -- | -- | -- | -- | -- |
| 3. | Committee on Public Accounts | 01.05.2021 | 2 | 04 | 45 | 62% | -- | 01 | 04 | -- |

(ii) Departmentally Related Standing Committees

| Sl. No. | Name of the Committee | Date of constitution | No. of sittings | Duration | | Average percentage of attendance | Study Tours/Local visits undertaken | Reports presented | | Remarks | |
|---------|---|----------------------|-----------------|----------|----|----------------------------------|-------------------------------------|-------------------|--------------|---------|----|
| | | | | H. | M. | | | Original | Action Taken | | |
| 1. | Committee on Agriculture | 13.09.2020 | 01 | 3 | 10 | 70.97% | -- | 02 | -- | 04 | -- |
| 2. | Committee on Chemicals and Fertilizers | 13.09.2020 | 01 | 00 | 30 | 63.33% | -- | 01 | -- | 06 | -- |
| 3. | Committee on Coal and Steel | 13.09.2020 | 01 | 01 | 00 | 77.41% | -- | 01 | -- | 06 | -- |
| 4. | Committee on Defence | 13.09.2020 | 01 | 01 | 55 | 74% | -- | -- | -- | -- | -- |
| 5. | Committee on Energy | 13.09.2020 | 05 | 06 | 45 | 56.30% | -- | 03 | -- | 02 | -- |
| 6. | Committee on External Affairs | 13.09.2020 | 04 | 04 | 29 | 43.54% | -- | -- | -- | 02 | -- |
| 7. | Committee on Finance | 13.09.2020 | 04 | 06 | 50 | 57.75% | -- | 01 | 07 | -- | -- |
| 8. | Committee on Food, Consumer Affairs and Public Distribution | 13.09.2020 | 03 | 03 | 40 | 52.16% | -- | 01 | -- | 04 | -- |
| 9. | Committee on Information Technology | 13.09.2020 | 02 | 03 | 00 | 33.86% | -- | -- | -- | 08 | -- |
| 10. | Committee on Labour | 13.09.2020 | 01 | 00 | 30 | 53% | -- | 02 | 04 | -- | -- |
| 11. | Committee on Petroleum and Natural Gas | 13.09.2020 | 03 | 05 | 30 | 56.67% | -- | 01 | 01 | -- | -- |
| 12. | *Committee on Railways | 13.09.2020 | 01 | 01 | 20 | 63.30% | -- | -- | -- | -- | -- |
| 13. | Committee on Rural Development | 13.09.2020 | 01 | 00 | 55 | 68.97% | -- | 01 | 03 | -- | -- |
| 14. | Committee on Social Justice and Empowerment | 13.09.2020 | 01 | 00 | 25 | 53.33% | -- | 01 | 02 | -- | -- |
| 15. | Committee on Urban Development | 13.09.2020 | 01 | 03 | 00 | 76.66% | -- | 01 | 01 | -- | -- |
| 16. | Committee on Water Resources | 13.09.2020 | 01 | 01 | 45 | 65.40% | -- | 01 | -- | 02 | -- |

| Sl. No. | Name of the Committee | Date of constitution | No. of sittings | Duration | | Average percentage of attendance | Study Tours/ Local visits undertaken | | Reports presented | | Remarks |
|---------|---|----------------------|-----------------|----------|----|----------------------------------|--------------------------------------|--------------|-------------------|-----------|---|
| | | | | H. | M. | | Original | Action Taken | AT | Statement | |
| 26. | Committee on Provisions of Computers to Members of Lok Sabha | Not yet constituted | -- | -- | -- | -- | -- | -- | -- | -- | -- |
| 27. | Joint Committee on the Personal Data Protection Bill, 2019 (JCPDPB) | 11.12.2019 | -- | -- | -- | -- | -- | -- | -- | -- | Motion regarding extension of time for presentation of the Report of the Joint Committee on Personal Data Protection Bill, 2019 was adopted by the House.** Motion regarding the appointment of three Members from Lok Sabha to the Joint Committee was adopted by the House.# Motion recommending Rajya Sabha to appoint four Members to the Joint Committee was adopted and consequently four Members were appointed by Rajya Sabha to the Joint Committee. |

* No report of the GPC is prepared and presented to the House.

** The motion was adopted in Lok Sabha on 23.07.2021 to extend the time for presentation of the Report of the Joint Committee on the Personal Data Protection Bill, 2019 upto the first week of the Winter Session of Parliament 2021.

The motion regarding the appointment of Thiru Dayanidhi Maran, Dr. Saiya Pal Singh and Smt. Aparajita Sarangi in the vacancies caused by the resignation of Smt. Kanimozhi Karunanidhi from the Joint Committee and induction of Smt. Meenakshi Lekhi and Shri Ajay Bhatt to the Union Council of Ministers was adopted on 04.08.2021.

\$ The Motion recommending Rajya Sabha to appoint four Members to the Joint Committee in lieu of the vacancies caused by the retirement of Prof. Ram Gopal Yadav from Rajya Sabha on 25.11.2020 and resignation of Shri Bhupender Yadav, Shri Rajeev Chandrasekhar and Shri Ashwini Vaishnaw from the Joint Committee consequent upon their induction to the Union Council of Ministers was moved and adopted on 04.08.2021. Consequently, message has been received from Rajya Sabha on 05.08.2021 regarding the appointment of four Members from Rajya Sabha viz. Prof. Ram Gopal Yadav, Shri Rakesh Sinha, Dr. Vinay P. Sahasrabudde and Dr. Sudhanshu Trivedi to the Joint Committee.

4. FINANCIAL BUSINESS


| Subject | Date of Presentation | Date(s) of Discussion | Time Taken | | |
|---|----------------------|-----------------------|--|----|-----|
| | | | H. | M. | |
| BUDGET | | | | | |
| (i) Supplementary Demands for Grants (First Batch) for 2021-22 | 20.7.2021 | 28.7.2021 | *Discussion and voting on Supplementary Demands for Grants for 2021-22 | } | 00 |
| (ii) Demands for Excess Grants relating to Civil Ministries for 2017-18 | 20.7.2021 | 28.7.2021 | *Discussion and voting on Demands for Excess Grants for 2017-18 | } | 04* |

* Listed to be taken up for discussion together but passed without discussion due to interruption.

5. OATH/AFFIRMATION BY MEMBERS

| Sl. No. | Name of Member | Constituency/State | Oath/ Affirmation | Language in which Oath/ Affirmation made | Date of Oath/ Affirmation | Time Taken |
|---------|--------------------------------|--------------------------|-------------------|--|---------------------------|------------|
| | | | | | | H M |
| 1. | Shri Maddila Gurumoorthy | Tirupati/Andhra Pradesh | Oath | Telugu | 19.07.2021 | 00 07 |
| 2. | Smt. Mangal Suresh Angadi | Belgaum/Karnataka | Oath | Kannada | 19.07.2021 | |
| 3. | Shri M.P. Abdussamad Samadani | Malappuram/Kerala | Oath | English | 19.07.2021 | |
| 4. | Shri Vijayakumar Vijay Vasanth | Kanniyakumari/Tamil Nadu | Oath | Tamil | 19.07.2021 | |

6. (i) OBITUARY REFERENCES AND OTHER REFERENCE

| Sl. No. | Name of the Member/Dignitary | Date of Death | Date of Obituary Reference | Time Taken | | |
|---------|---|---------------|---|------------|----|----|
| | | | | H | M | |
| 1 | | 3 | 4 | | 5 | |
| 1. | Shri Skariah Thomas (Member, Sixth and Seventh Lok Sabhas) | 18.03.2021 |  | | | |
| 2. | Shri Harish Narayan Prabhu Zantye (Member, Tenth Lok Sabha) | 20.03.2021 | | | | |
| 3. | Shri Mukhtar Anees (Member, Eleventh Lok Sabha) | 30.03.2021 | | | | |
| 4. | Shri Shyama Charan Gupta (Member, Fourteenth and Sixteenth Lok Sabhas) | 09.04.2021 | | | | |
| 5. | Shri Digvijay Singh (Member, Seventh and Eighth Lok Sabhas) | 03.04.2021 | | 19.07.2021 | 00 | 19 |
| 6. | Shri Ajmeera Chandulal (Member, Eleventh and Twelfth Lok Sabhas) | 15.04.2021 | | | | |
| 7. | Shri Bachi Singh Rawat (Member, Eleventh, Twelfth, Thirteenth and Fourteenth Lok Sabhas) | 18.04.2021 | | | | |
| 8. | Shri Jagdish Singh Rana (Member, Fifteenth Lok Sabha) | 19.04.2021 | | | | |
| 9. | Shri Shyam Bihari Mishra (Member, Tenth, Eleventh, Twelfth and Thirteenth Lok Sabhas) | 20.04.2021 | | | | |

| 1 | 2 | 3 | 4 | 5 |
|-----|--|------------|------------|-------|
| 10. | Shri Suresh Pasi (Member, Thirteenth Lok Sabha) | 22.04.2021 | | |
| 11. | Prof. Dukha Bhagat (Member, Thirteenth Lok Sabha) | 23.04.2021 | | |
| 12. | Shri Sugrib Singh (Member, Fourteenth Lok Sabha) | 26.04.2021 | | |
| 13. | Shri Rameshwar Patidar (Member, Sixth, Ninth, Tenth, Eleventh and Twelfth Lok Sabhas) | 27.04.2021 | | |
| 14. | Shri M. Satyanarayana Rao (Member, Fifth, Sixth and Seventh Lok Sabhas) | 27.04.2021 | 19.07.2021 | |
| 15. | Smt. Karuna Shukla (Member, Fourteenth Lok Sabha) | 27.04.2021 | | 00 19 |
| 16. | Shri S. B. Sidnal (Member, Seventh, Eighth, Ninth and Tenth Lok Sabhas) | 27.04.2021 | | |
| 17. | Shri Eknath M. Gaikwad (Member, Fourteenth and Fifteenth Lok Sabhas) | 28.04.2021 | | |
| 18. | Shri Kamla Prasad Rawat (Member, Eighth and Fourteenth Lok Sabhas) | 29.04.2021 | | |
| 19. | Shri Laxman Giluwa (Member, Thirteenth and Sixteenth Lok Sabhas) | 29.04.2021 | | |

| | | |
|-----|--|------------|
| 20. | Dr. Mohammed Shahabuddin (Member, Eleventh, Twelfth, Thirteenth and Fourteenth Lok Sabhas) | 01.05.2021 |
| 21. | Shri Ram Charitra Nishad (Member, Sixteenth Lok Sabha) | 03.05.2021 |
| 22. | Shri Jorawar Ram (Member, Ninth Lok Sabha) | 03.05.2021 |
| 23. | Shri Sabbam Hari (Member, Fifteenth Lok Sabha) | 03.05.2021 |
| 24. | Shri Jai Narayan Roat (Member, Seventh Lok Sabha) | 05.05.2021 |
| 25. | Shri Jagmohan (Member, Eleventh, Twelfth and Thirteenth Lok Sabhas) | 04.05.2021 |
| 26. | Shri Ajit Singh (Member, Ninth, Tenth, Eleventh, Thirteenth, Fourteenth and Fifteenth Lok Sabhas) | 06.05.2021 |
| 27. | Shri R. L. Bhatia (Member, Fifth, Seventh, Eighth, Tenth, Eleventh and Thirteenth Lok Sabhas) | 06.05.2021 |
| 28. | Prof. Rasa Singh Rawat (Member, Ninth, Tenth, Eleventh, Thirteenth and Fourteenth Lok Sabhas) | 10.05.2021 |
| 29. | Shri Sambhajirao Kakade (Member, Sixth and Eighth Lok Sabhas) | 10.05.2021 |
| 30. | Shri Ramendra Kumar Yadav (Member, Ninth Lok Sabha) | 14.05.2021 |

19.07.2021 00 19

| 1 | 2 | 3 | 4 | 5 |
|-----|--|------------|---|----|
| 31. | Shri Rajiv Shankarrao Satav (Member, Sixteenth Lok Sabha) | 16.05.2021 | } | 5 |
| 32. | Shri K. Thulasiah Vandayar (Member, Tenth Lok Sabha) | 17.05.2021 | | |
| 33. | Prof. Chaman Lal Gupta (Member, Eleventh, Twelfth and Thirteenth Lok Sabhas) | 18.05.2021 | | |
| 34. | Shri Jagannath Pahadia (Member, Second, Fourth, Fifth and Seventh Lok Sabhas) | 19.05.2021 | | |
| 35. | Shri Krishna (Member, Eleventh Lok Sabha) | 21.05.2021 | | |
| 36. | Shri T. M. Kaliyannan (Member, Provisional Parliament) | 28.05.2021 | | 19 |
| 37. | Shri Hemendra Singh Banera (Member, Fifth and Ninth Lok Sabhas) | 31.05.2021 | | 00 |
| 38. | Shri Shankar Sakharam Nam (Member, Twelfth Lok Sabha) | 05.06.2021 | | |
| 39. | Shri Deen Bandhu Verma (Member, Seventh Lok Sabha) | 09.06.2021 | | |
| 40. | Shri Sharad Tripathi (Member, Sixteenth Lok Sabha) | 30.06.2021 | | |

| | | | |
|--|------------|------------|-------|
| 41. Shri Milkha Singh (Legendary track and field sprinter) | 18.06.2021 | | |
| 42. Shri Dilip Kumar (Ex-MP, Rajya Sabha and notable film actor) | 07.07.2021 | | |
| 43. Shri Khelan Ram Jangde (Member, Eighth and Tenth Lok Sabhas) | 30.04.2021 | 04.08.2021 | 00 07 |
| 44. Shri Surendra Yadav (Member, Eleventh Lok Sabha) | 30.04.2021 | | |
| 45. Shri Damodar Barku Shingada (Member, Seventh, Eighth, Ninth, Tenth and Fourteenth Lok Sabhas) | 02.05.2021 | | |
| 46. Shri Dahyabhai Vallabhbai Patel (Member, Thirteenth and Fourteenth Lok Sabhas) | 03.05.2021 | | |
| 47. Shri Shivraj Singh Lodhi (Member, Fifteenth Lok Sabha) | 17.05.2021 | | |
| 48. Shri Babagouda Patil (Member, Twelfth Lok Sabha) | 21.05.2021 | | |
| 49. Shri G. Madegowda (Member, Ninth and Tenth Lok Sabhas) | 17.07.2021 | | |
| 50. Shri Parasram Meghwal (Member, Eleventh Lok Sabha) | 21.07.2021 | | |
| 51. Shri Virbhadra Singh (Member, Third, Fourth, Fifth, Seventh and Fifteenth Lok Sabhas) | 08.07.2021 | 11.08.2021 | 00 03 |

| 1 | 2 | 3 | 4 | 5 |
|-----|--|------------|------------|----|
| 52. | Shri Nityananda Misra (Member, Seventh and Eighth Lok Sabhas) | 22.07.2021 | | |
| 53. | Prof. Gopalrao Mayekar (Member, Ninth Lok Sabha) | 22.07.2021 | 11.08.2021 | 03 |
| 54. | Shri Sudarsan Ray Chaudhuri (Member, Ninth and Tenth Lok Sabha) | 31.07.2021 | | |

**(ii) CONGRATULATORY REFERENCES/REFERENCES ON
LANDMARK OCCASIONS**

| Sl. No. | Name of the Occasion | Date of Occasion | Date of Reference | Time Taken | |
|---------|--|--------------------------|-------------------|------------|----|
| | | | | H | M |
| 1 | 2 | 3 | 4 | 5 | 6 |
| 1. | Best wishes to the Indian Contingent for their participation in the 32nd Summer Olympics to be held in Tokyo, Japan. | 23.07.2021 to 08.08.2021 | 23.07.2021 | 00 | 01 |
| 2. | Reference regarding the 22nd Anniversary of the Kargil Vijay. | 26.07.1999 | 26.07.2021 | 00 | 02 |
| 3. | Reference congratulating Indian Weight lifter Chanu Saikhom Mirabai for winning Silver medal in Weightlifting held at Tokyo, Japan and other Indian Contingents participating in the 32nd Summer Olympics. | 24.07.2021 | 26.07.2021 | 00 | 01 |
| 4. | Reference congratulating Ms P.V. Sindhu for winning bronze medal in Badminton Women's Singles in Tokyo Olympics. | 01.08.2021 | 02.08.2021 | 00 | 01 |
| 5. | Reference congratulating Men's Hockey Team for winning Bronze Medal and Ms Lovlina Borgohain for winning bronze medal in Boxing in Tokyo Olympics. | 05.08.2021 & 04.08.2021 | 05.08.2021 | 00 | 02 |
| 6. | Reference regarding the 76th Anniversary of the dropping of atom bombs on the Japanese cities of Hiroshima and Nagasaki. | 06.08.1945 & 09.08.1945 | 06.08.2021 | 00 | 03 |

| 1 | 2 | 3 | 4 | 5 | 6 |
|----|--|------------|------------|----|----|
| 7. | Reference congratulating Shri Ravi Kumar Dahiya for winning Silver Medal in Wrestling in Tokyo Olympics. | 05.08.2021 | 06.08.2021 | 00 | 01 |
| 8. | Reference regarding the 79 th Anniversary of the 'Quit India' movement and Azadi ka Amrit Mahotsav. | 09.08.1942 | 09.08.2021 | 00 | 03 |
| 9. | Reference congratulating Shri Neeraj Chopra for winning Gold Medal in Men's Javelin Throw and Shri Bajrang Punia for winning Bronze Medal in freestyle wrestling under 65 Kg category in Tokyo Olympics. | 07.08.2021 | 09.08.2021 | 00 | 01 |

7. PANEL OF CHAIRPERSON, 17TH LOK SABHA

| Sl. No. | Name of the Member | Date of Nomination |
|---------|---------------------------|--------------------|
| 1. | Smt. Rama Devi | 21.06.2019* |
| 2. | Dr. Kirit P. Solanki | -do- |
| 3. | Shri Rajendra Agarwal | -do- |
| 4. | Smt. Meenakashi Lekhi | -do- |
| 5. | Shri Kodikunnil Suresh | 24.06.2019** |
| 6. | Shri A. Raja | 25.06.2019^ |
| 7. | Shri P. V. Midhun Reddy | -do- |
| 8. | Shri Bhartruhari Mahtab | -do- |
| 9. | Shri N. K. Premachandran | 02.07.2019@ |
| 10. | Dr. Kakoli Ghosh Dastidar | 04.07.2019# |

* Announcement made in the House on 21.06.2019.

** Announcement made in the House on 25.06.2019.

^ Announcement made in the House on 26.06.2019.

@ Announcement made in the House on 03.07.2019.

Announcement made in the House on 04.07.2019.

8. MEMBERS ELECTED IN BYE-ELECTIONS

| Sl. No. | Name of Member | Constituency/State | Date when declared Elected | Date of Oath/Affirmation |
|---------|---|--------------------------|----------------------------|--------------------------|
| 1. | Shri Maddila Gurumoorthy | Tirupati/Andhra Pradesh | 02.05.2021 | 19.07.2021 |
| 2. | Smt. Mangal Suresh Angadi | Belgaum/Karnataka | 02.05.2021 | 19.07.2021 |
| 3. | Shri M.P. Abdussamad Samadani | Malappuram/Kerala | 02.05.2021 | 19.07.2021 |
| 4. | Shri Vijayakumar (<i>Alias</i>) Vijay Vasanth | Kanniyakumari/Tamil Nadu | 02.05.2021 | 19.07.2021 |

9. PAPERS LAID ON THE TABLE

| | | |
|------------------------|---|------|
| (a) By Government | : | 1243 |
| (b) By Private Members | : | Nil |

10. PRIVILEGES MATTERS RAISED BY MEMBERS IN THE HOUSE

| Brief Subject | Name of the Members who raised the matter | Date and Time on which matter brought before the House | Decision of Chair/House |
|--|---|--|--|
| Notice of question of breach of privilege dated 28 July, 2021 given by Dr. Nishikant Dubey, MP against Dr. Shashi Tharoor, Chairperson, Departmental Related Standing Committee on information Technology. | Dr. Nishikant Dubey, MP | 28 July, 2021 at 1204 hrs. | "I have received your notice. The matter is under the consideration of Hon'ble Speaker." |

11. QUESTIONS

(i) **Starred Questions**

| | |
|---|-----|
| (a) Number of Questions put down in the Question Lists for oral answers | 320 |
| (b) Number of Questions orally answered | 66 |

(ii) **Unstarred Questions**

| | |
|--|------|
| Number of Questions put down in the Question Lists for written answers | 3680 |
|--|------|

(iii) **Answers Laid on the Table**

| | |
|--|------|
| Number of Questions (SQ 254 + USQ 3680) for which written answers were laid on the Table. These Questions were put down for oral answers but not called for answers/supplementaries) | 3984 |
|--|------|

(iv) **Short Notice Questions**

| | |
|--|-----|
| (a) No. of Short Notice Questions (SNQ) received | 04 |
| (b) No. of notices of SNQ admitted | NIL |
| (c) No. of notices of SNQ clubbed with SQ | NIL |
| (d) No. of notices of SNQ disallowed | 04 |

(v) **Half-an-Hour Discussion**

| | |
|--|-----|
| No. of notices of Half-an-Hour Discussion admitted | NIL |
|--|-----|

(vi) **Statement(s) Made by Minister**

Correcting Replies Already Given

| | |
|--------------------------|---|
| No. of answers corrected | 1 |
|--------------------------|---|

12. RESOLUTIONS

PRIVATE MEMBERS' RESOLUTIONS

Private Members' Business (Resolutions) could not be transacted on 30 July, 2021 due to early adjournment of the House on that day. As House adjourned *sine die* on 11 August, 2021, Private Members' Resolutions given notice of by members on the basis of securing priority in the ballot for discussion on 13 August, 2021 lapsed.

SUMMARY
PRIVATE MEMBERS' RESOLUTIONS

1. No. of notices of Resolutions received : 6
2. No. of Resolutions part-discussed : 1 (At the end of Third Session)

13. SHORT DURATION DISCUSSIONS UNDER RULE 193 ON MATTERS OF URGENT PUBLIC IMPORTANCE

SUMMARY

| | | |
|---|---|-----|
| No. of notices received | : | 40 |
| No. of motions admitted | : | Nil |
| No. of motions discussed | : | Nil |
| No. of discussions completed | : | Nil |
| No. of discussions remained part-discussed | : | Nil |
| Total time taken | : | Nil |

14. SITTINGS OF LOK SABHA (6TH SESSION, 17TH LS)

| Subject | Date | Remarks |
|--|------------|---|
| Cancellation of sittings fixed for 12 and 13 August, 2021. | 11.08.2021 | The Session was scheduled to conclude on 13 August, 2021. However, the House was adjourned <i>sine die</i> on 11 August, 2021. Consequently, sittings fixed for subsequent days <i>i.e.</i> 12 and 13 August, 2021 stood cancelled. |

15. SPEAKER/CHAIRPERSON ANNOUNCEMENTS/OBSERVATIONS/RULINGS

| Sl. No. | Subject | By whom | Date |
|---------|--|-------------|------------|
| 1 | 2 | 3 | 4 |
| 1. | Observation regarding appeal to Members to maintain decorum and dignity of the House | The Speaker | 22.07.2021 |
| 2. | Observation regarding condemnable incident which took place in the House on 28.07.2021 and appeal to Members to maintain dignity and decorum for smooth functioning of the House | The Speaker | 29.07.2021 |
| 3. | Observation regarding appeal to Members to maintain decorum and dignity of the House | The Speaker | 2.08.2021 |
| 4. | Observation regarding maintaining Parliamentary tradition in the House | The Speaker | 3.08.2021 |
| 5. | Observation regarding appeal to Members to maintain decorum and dignity of the House | The Speaker | 4.08.2021 |
| 6. | Observation regarding appeal to Members to maintain Parliamentary tradition in the House | The Speaker | 5.08.2021 |
| 7. | Observation regarding appeal to Members to maintain decorum and dignity of the House | The Speaker | 6.08.2021 |
| 8. | Observation regarding appeal to Members to maintain decorum and dignity of the House | The Speaker | 10.08.2021 |
| 9. | Valedictory Reference on the conclusion of Sixth Session of the Seventeenth Lok Sabha | The Speaker | 11.08.2021 |

16. STATEMENTS

(i) *Suo Motu* Statement Made by Minister under Rule 372 during Sixth Session of Seventeenth Lok Sabha

| Brief Subject | Name of Minister | Date | Time Taken | |
|--|-----------------------|------------|------------|----|
| | | | H. | M. |
| Regarding alleged use of spyware Pegasus to compromise phone data of some persons as reported in media on 18th July, 2021. | Shri Ashwini Vaishnaw | 19.07.2021 | 00 | 07 |

**(ii) Statement made/laid by Minister regarding correcting the
reply to Question during Sixth Session of Seventeenth
Lok Sabha**

| Brief Subject | Name of Minister | Date | Time Taken | |
|--|--------------------|------------|------------|----|
| | | | H. | M. |
| Regarding correcting the reply given on 28.07.2021 to Unstarred Question No. 1398 by Shri Vinod Kumar Sonkar, MP and others regarding Carbon Emission in mining operation. | Shri Pralhad Joshi | 06.08.2021 | 00 | 01 |

**(iii) Statements Made/Laid by Ministers under Direction 73A of
Directions by the Speaker during Sixth Session of
Seventeenth Lok Sabha**

| Sl. No. | Brief Subject | Name of Minister | Date | Time Taken | |
|---------|--|---|------------|------------|----|
| | | | | H. | M. |
| 1 | 2 | 3 | 4 | 5 | 6 |
| 1. | Regarding the status of implementation of the recommendations contained in the 1st Report of the Standing Committee on Rural Development on Demands for Grants (2019-20) pertaining to the Department of Rural Development, Ministry of Rural Development. | Sadhvi Niranjana Jyoti | 20.07.2021 | 0 | 01 |
| 2. | Regarding the status of implementation of the recommendations contained in the 333rd Report of the Standing Committee on Science & Technology, Environment, Forests & Climate Change on Demands for Grants (2020-21) pertaining to the Ministry of Earth Sciences. | Dr. Jitendra Singh | 23.07.2021 | 0 | 01 |
| 3. | Regarding the status of implementation of the recommendations contained in the 342nd Report of the Standing Committee on Science & Technology, Environment, Forests & Climate Change on Demands for Grants (2021-22) pertaining to the Department of Biotechnology, Ministry of Science and Technology. | Dr. Jitendra Singh | 23.07.2021 | 0 | 01 |
| 4. | Regarding the status of implementation of the Recommendations/Observations contained in the 220th Report of the Standing Committee on Home Affairs on "Working Conditions in Non-Border Guarding Central Armed Police Forces (Central Reserve Police Force, Central Industrial Security Force and National Security Guard) pertaining to the Ministry of Home Affairs. | Made By Shri Ajay Kumar On Behalf Of Shri Nityanand Rai | 28.07.2021 | 0 | 01 |

| 1 | 2 | 3 | 4 | 5 | 6 |
|-----|--|--|------------|---|----|
| 5. | Regarding the status of implementation of the Recommendations/Observations contained in the 221th Report of the Standing Committee on Home Affairs on "Working Conditions in Border Guarding Central Armed Police Forces (Border Security Force, Indo-Tibetan Border Police, Sashastra Seema Bal & Assam Rifles) pertaining to the Ministry of Home Affairs. | Made By Shri Ajay Kumar On Behalf Of Shri Nityanand Rai | 28.07.2021 | 0 | 01 |
| 6. | Regarding the status of implementation of the recommendations/observations contained in the 232nd Report of the Standing Committee on Home Affairs on Demands for Grants (2021-22) pertaining to the Ministry of Development of North Eastern Region. | Shri B. L. Verma | 28.07.2021 | 0 | 01 |
| 7. | Regarding the status of implementation of the recommendations contained in the 2nd Report of the Standing Committee on Energy on Demands for Grants (2019-20) pertaining to the Ministry of Power. | Made By Shri Krishan Pal On Behalf Of Shri Raj Kumar Singh | 29.07.2021 | 0 | 01 |
| 8. | Regarding the status of implementation of the recommendations contained in the 4th Report of the Standing Committee on Energy on Demands for Grants (2020-21) pertaining to the Ministry of Power | Made By Shri Krishan Pal On Behalf Of Shri Raj Kumar Singh | 29.07.2021 | 0 | 01 |
| 9. | Regarding the status of implementation of the recommendations contained in the 20th Report of the Standing Committee on Energy on "Power Generation from Municipal Solid Waste" pertaining to the Ministry of New and Renewable Energy. | Made By Shri Krishan Pal On Behalf Of Shri Raj Kumar Singh | 29.07.2021 | 0 | 01 |
| 10. | Regarding the status of implementation of the recommendations contained in the 27th Report of the Standing Committee on Energy on Demands for Grants (2017-18) pertaining to the Ministry of New and Renewable Energy. | Made By Shri Krishan Pal On Behalf Of Shri Raj Kumar Singh | 29.07.2021 | 0 | 01 |

| 1 | 2 | 3 | 4 | 5 | 6 |
|-----|--|---|------------|---|----|
| 11. | Regarding the status of implementation of the recommendations contained in the 11th Report of the Standing Committee on Water Resources on Demands for Grants (2021-22) pertaining to the Department of Drinking Water & Sanitation, Ministry of Jal Shakti. | Shri Prahalad Singh Patel | 29.07.2021 | 0 | 01 |
| 12. | Regarding the status of implementation of the recommendations contained in the 344th Report of the Standing Committee on Science and Technology, Environment, Forests and Climate Change on Demands for Grants (2021-22) pertaining to the Department of Science and Technology, Ministry of Science and Technology. | Dr. Jitendra Singh | 30.07.2021 | 0 | 01 |
| 13. | Regarding the status of implementation of the recommendations contained in the 25th Report of the Standing Committee on Finance on Demands for Grants (2021-22) pertaining to the Department of Economic Affairs, Expenditure, Financial Services and Department of Investment and Public Asset Management, Ministry of Finance. | Made By Shri Pankaj Chaowdhary On Behalf Of Smt. Nirmala Sitharaman | 02.08.2021 | 0 | 01 |
| 14. | Regarding the status of implementation of the recommendations contained in the 18th Report of the Standing Committee on Coal and Steel on "Demands for Grants (2021-22)" pertaining to the Ministry of Steel. | Shri Faggansingh Kulaste | 02.08.2021 | 0 | 01 |
| 15. | Regarding the status of implementation of the recommendations contained in the 20th Report of the Standing Committee on Coal and Steel on "Development of Leased out Iron Ore Mines and Optimum Capacity Utilization" pertaining to the Ministry of Steel. | Shri Faggansingh Kulaste | 02.08.2021 | 0 | 01 |

| 1 | 2 | 3 | 4 | 5 | 6 |
|-----|---|---|------------|---|----|
| 16. | Regarding the status of implementation of the recommendations contained in the 190th Report of the Standing Committee on Transport, Tourism and Culture on Development of Tourism in Darjeeling and Sikkim pertaining to the Ministry of Tourism. | Made By Shri Arjun Ram Meghwal On Behalf Of Shri Ajay Bhatt | 02.08.2021 | 0 | 01 |
| 17. | Regarding the status of implementation of the recommendations contained in the 270th Report of the Standing Committee on Transport, Tourism and Culture on Development of Tourism in Jammu and Kashmir pertaining to the Ministry of Tourism. | Made By Shri Arjun Ram Meghwal On Behalf Of Shri Ajay Bhatt | 02.08.2021 | 0 | 01 |
| 18. | Regarding the status of implementation of the recommendations contained in the 322nd Report of the Standing Committee on Education, Women, Children, Youth and Sports on Demands for Grants (2020-21) pertaining to the Department of Higher Education, Ministry of Education. | Dr. Subhas Sarkar | 02.08.2021 | 0 | 01 |
| 19. | Regarding the status of implementation of the recommendations contained in the 324th Report of the Standing Committee on Education, Women, Children, Youth and Sports on Demands for Grants (2021-22) pertaining to the Department of Higher Education, Ministry of Education. | Dr. Subhas Sarkar | 02.08.2021 | 0 | 01 |
| 20. | Regarding the status of implementation of the recommendations contained in the 25th Report of the Standing Committee on Agriculture on Demands for Grants (2021-2022) pertaining to the Department of Agricultural Research and Education, Ministry of Agriculture and Farmers Welfare. | Shri Narendra Singh Tomar | 03.08.2021 | 0 | 01 |

| 1 | 2 | 3 | 4 | 5 | 6 |
|-----|--|----------------------------|------------|---|----|
| 21. | Regarding the status of implementation of the recommendations/observations contained in the 1st Report of the Standing Committee on Social Justice & Empowerment on Demands for Grants (2019-2020) pertaining to the Department of Social Justice and Empowerment, Ministry of Social Justice and Empowerment. | Dr. Virendra Kumar | 03.08.2021 | 0 | 01 |
| 22. | Regarding the status of implementation of the recommendations/observations contained in the 6th Report of the Standing Committee on Social Justice & Empowerment on Demands for Grants (2020-2021) pertaining to the Department of Social Justice and Empowerment, Ministry of Social Justice and Empowerment. | Dr. Virendra Kumar | 03.08.2021 | 0 | 01 |
| 23. | Regarding the status of implementation of the recommendations contained in the 10th Report of the Standing Committee on Food, Consumer Affairs and Public Distribution on Demands for Grants (2021-2022) pertaining to the Department of Consumer Affairs, Ministry of Consumer Affairs, Food and Public Distribution. | Shri Ashwini Kumar Choubey | 03.08.2021 | 0 | 01 |
| 24. | Regarding the status of implementation of the recommendations contained in the 9th Report of the Standing Committee on Food, Consumer Affairs and Public Distribution on Demands for Grants (2021-2022) pertaining to the Department of Food and Public Distribution, Ministry of Consumer Affairs, Food and Public Distribution. | Sadhvi Nirranjan Jyoti | 03.08.2021 | 0 | 01 |
| 25. | Regarding the status of implementation of the recommendations/observations contained in the 228th Report of the Standing Committee on Home Affairs on Action Taken by the Government on the recommendations/ observations contained in 222 nd Report of the Committee on the 'Management of Worsening Traffic situation in Delhi' pertaining to the Ministry of Home Affairs. | Shri Nityanand Rai | 03.08.2021 | 0 | 01 |

| 1 | 2 | 3 | 4 | 5 | 6 |
|-----|--|-----------------------------|------------|---|----|
| 26. | Regarding the status of implementation of the recommendations contained in the 224th Report of the Standing Committee on Home Affairs on Demands for Grants (2020-2021) pertaining to the Ministry of Home Affairs. | Shri Ajay Kumar | 03.08.2021 | 0 | 01 |
| 27. | Regarding the status of implementation of the recommendations contained in the 3rd Report of the Standing Committee on Chemicals & Fertilizers on Demands for Grants (2019-2020) pertaining to the Department of Fertilizers, Ministry of Chemicals and Fertilizers. | Shri Bhagwanth Khuba | 03.08.2021 | 0 | 01 |
| 28. | Regarding the status of implementation of the recommendations contained in the 7th Report of the Standing Committee on Chemicals & Fertilizers on Demands for Grants (2020-2021) pertaining to the Department of Fertilizers, Ministry of Chemicals and Fertilizers. | Shri Bhagwanth Khuba | 03.08.2021 | 0 | 01 |
| 29. | Regarding the status of implementation of the recommendations contained in the 12th Report of the Standing Committee on Agriculture on Demands for Grants (2020-2021) pertaining to the Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying. | Dr. L. Murugan | 03.08.2021 | 0 | 01 |
| 30. | Regarding the status of implementation of the recommendations/observations contained in the 106th Report of the Standing Committee on Personnel, Public Grievances, Law and Justice on Demands for Grants (2021-2022) pertaining to the Ministry of Personnel, Public Grievances and Pensions. | Dr. Jitendra Singh | 04.08.2021 | 0 | 01 |
| 31. | Regarding the status of implementation of the recommendations contained in the 7th Report of the Standing Committee on Railways on Demands for Grants (2021-2022) pertaining to the Ministry of Railways. | Shri Danve Raosaheb Dadarao | 04.08.2021 | 0 | 01 |

| 1 | 2 | 3 | 4 | 5 | 6 |
|-----|---|-------------------------------|------------|---|----|
| 32. | Regarding the status of implementation of the recommendations contained in the 4th Report of the Standing Committee on Defence on Demands for Grants of the Ministry of Defence for the year 2019-20 on 'Ordnance Factories, Defence Research and Development Organisation, Directorate General of Quality Assurance and National Cadet Corps (demand nos. 19 & 20)' pertaining to the Ministry of Defence. | Shri Ajay Bhatt | 04.08.2021 | 0 | 01 |
| 33. | Regarding the status of implementation of the recommendations contained in the 6th Report of the Standing Committee on Defence on Demands for Grants of the Ministry of Defence for the year 2020-21 on 'Army, Navy, Air Force and Joint Staff (demand nos. 19 & 20)' pertaining to the Ministry of Defence. | Shri Ajay Bhatt | 04.08.2021 | 0 | 01 |
| 34. | Regarding the status of implementation of the recommendations contained in the 8th Report of the Standing Committee on Defence on Demands for Grants of the Ministry of Defence for the year 2020-21 on 'Ordnance Factories, Defence Research and Development Organisation, Directorate General of Quality Assurance and National Cadet Corps (demand nos. 19 & 20)' pertaining to the Ministry of Defence. | Shri Ajay Bhatt | 04.08.2021 | 0 | 01 |
| 35. | Regarding the status of implementation of the recommendations contained in the 41st Report of the Standing Committee on Defence on Demands for Grants of the Ministry of Defence for the year 2018-19 on ' Army, Navy and Air Force (demand no. 20)' pertaining to the Ministry of Defence. | Shri Ajay Bhatt | 04.08.2021 | 0 | 01 |
| 36. | Regarding the status of implementation of the recommendations contained in the 10th Report of the Standing Committee on Water Resources on Demands for Grants (2021-2022) pertaining to the Department of Water Resources, River Development and Ganga Rejuvenation, Ministry of Jal Shakti. | Shri Gajendra Singh Shekhawat | 05.08.2021 | 0 | 01 |

| 1 | 2 | 3 | 4 | 5 | 6 |
|-----|---|-------------------------------|------------|---|----|
| 37. | Regarding the status of implementation of the recommendations contained in the 3rd Report of the Standing Committee on Urban Development on Demands for Grants (2019-2020) pertaining to the Ministry of Housing and Urban Affairs. | Shri Hardeep Singh Puri | 05.08.2021 | 0 | 01 |
| 38. | Regarding the status of implementation of the recommendations contained in the 4th Report of the Standing Committee on Urban Development on Demands for Grants (2020-2021) pertaining to the Ministry of Housing and Urban Affairs. | Shri Hardeep Singh Puri | 05.08.2021 | 0 | 01 |
| 39. | Regarding the status of implementation of the recommendations contained in the 325th Report of the Standing Committee on Education, Women, Children, Youth and Sports on Demands for Grants (2021-2022) pertaining to the Department of Youth Affairs, Ministry of Youth Affairs and Sports. | Shri Anurag Singh Thakur | 05.08.2021 | 0 | 01 |
| 40. | Regarding the status of implementation of the recommendations contained in the 300th Report of the Standing Committee on Industry on Demands for Grants (2020-2021) pertaining to the Ministry of Micro, Small and Medium Enterprises. | Shri Bhanu Pratap Singh Verma | 05.08.2021 | 0 | 01 |
| 41. | Regarding the status of implementation of the recommendations contained in the 120th and 122 nd Reports of the Standing Committee on Health and Family Welfare on Demands for Grants (2020-2021) (Demand No. 4) pertaining to the Ministry of Ayush. | Shri Sarbananda Sonowal | 06.08.2021 | 0 | 01 |
| 42. | Regarding the status of implementation of the recommendations contained in the 1st Report of the Standing Committee on Defence on Demands for Grants of the Ministry of Defence for the year 2019-20 on 'General Defence Budget, BRO, ICG, MES, DGDE, DPSUs, CSD, Welfare of Ex-servicemen, ECHS, Defence Pensions and Sainik Schools (demand nos. 18 & 21)' pertaining to the Ministry of Defence. | Shri Ajay Bhatt | 06.08.2021 | 0 | 01 |

| 1 | 2 | 3 | 4 | 5 | 6 |
|-----|---|---------------------------|------------|---|----|
| 43. | Regarding the status of implementation of the recommendations contained in the 3rd Report of the Standing Committee on Defence on Demands for Grants of the Ministry of Defence for the year 2019-20 on 'Capital Outlay on Defence Services, Procurement Policy, Defence Planning and Married Accommodation Project (demand no. 20)' pertaining to the Ministry of Defence. | Shri Ajay Bhatt | 06.08.2021 | 0 | 01 |
| 44. | Regarding the status of implementation of the recommendations contained in the 7th Report of the Standing Committee on Defence on Demands for Grants of the Ministry of Defence for the year 2020-21 on 'Capital Outlay on Defence Services, Procurement Policy, Defence Planning and Married Accommodation Project (demand no. 20)' pertaining to the Ministry of Defence. | Shri Ajay Bhatt | 06.08.2021 | 0 | 01 |
| 45. | Regarding the status of implementation of the recommendations/observations contained in the 25 th Report of the Standing Committee on Information Technology on Demands for Grants (2021-2022) pertaining to the Ministry of Information and Broadcasting. | Dr. L. Murugan | 06.08.2021 | 0 | 01 |
| 46. | Regarding the status of implementation of the recommendations contained in the 277 th Report of the Standing Committee on Transport, Tourism and Culture on Demands for Grants (2020-2021) pertaining to the Ministry of Culture. | Shri Arjun Ram Meghwal | 09.08.2021 | 0 | 01 |
| 47. | Regarding the status of implementation of the recommendations contained in the 282 nd Report of the Standing Committee on Transport, Tourism and Culture on Action Taken by the Government on the Recommendations/Observations contained in 277 th Report of the Committee on Demands for Grants (2020-2021) pertaining to the Ministry of Culture. | Shri Arjun Ram Meghwal | 09.08.2021 | 0 | 01 |

| 1 | 2 | 3 | 4 | 5 | 6 |
|-----|---|---------------------------|------------|---|----|
| 48. | Regarding the status of implementation of the recommendations contained in the 323rd Report of the Standing Committee on Education, Women, Children, Youth and Sports on Demands for Grants (2021-22) pertaining to the Department of School Education and Literacy, Ministry of Education. | Smt. Annpurna Devi | 09.08.2021 | 0 | 01 |
| 49. | Regarding the status of implementation of the recommendations contained in the 288th Report of the Standing Committee on Transport, Tourism and Culture on Demands for Grants (2021-22) pertaining to the Ministry of Tourism. | Shri Ajay Bhatt | 09.08.2021 | 0 | 01 |
| 50. | Regarding the status of implementation of the recommendations contained in the 14th Report of the Standing Committee on Rural Development on Demands for Grants (2021-2022) pertaining to the Department of Land Resources, Ministry of Rural Development. | Shri Faggan Singh Kulaste | 10.08.2021 | 0 | 01 |

**(iv) Statements Made/Laid by Parliamentary Affairs Minister
regarding Government Business during Sixth Session of
Seventeenth Lok Sabha**

| Sl. No. | Brief Subject | Name of Minister | Date | Time Taken | |
|---------|--|------------------------|------------|------------|----|
| | | | | H. | M. |
| 1. | Regarding Government Business during the week commencing Monday, the 26th July, 2021. | Shri Arjun Ram Meghwal | 23.07.2021 | 00 | 02 |
| 2. | Regarding Government Business during the week commencing Monday, the 2nd August, 2021. | Shri Arjun Ram Meghwal | 30.07.2021 | 00 | 02 |
| 3. | Regarding Government Business during the week commencing Monday, the 9th August, 2021. | Shri Arjun Ram Meghwal | 06.08.2021 | 00 | 02 |

(v) MATTERS UNDER RULE 377— Position regarding receipt of replies from Ministries during Seventeenth Lok Sabha (as on 13.10.2021)

| Session | Total Number of Matters laid/raised | No. of replies received | Pending | Percentage of replies received to the total matters laid/raised |
|--|-------------------------------------|-------------------------|---------|---|
| First Session (17.06.2019 to 6.08.2019) | 488 | 488 | 00 | 100% |
| Second Session (18.11.2019 to 13.12.2019) | 365 | 364 | 1 | 99.73% |
| Third Session (31.01.2020 to 23.03.2020) | 414 | 414 | 00 | 100% |
| Fourth Session (14.09.2020 to 23.09.2020) | 183 | 182 | 1 | 99.45% |
| Fifth Session (29.01.2021 to 25.3.2021) | 406 | 395 | 11 | 97.29% |
| Sixth Session (19.07.2021 to 11.8.2021) | 331 | 248 | 83 | 74.92% |
| | 2187 | 2091 | 96 | 95.61% |

17. STATEMENT INDICATING MATTERS OF URGENT PUBLIC IMPORTANCE RAISED DURING 'ZERO HOUR' IN SIXTH SESSION OF SEVENTEENTH LOK SABHA

| Date | No. of Matters raised out of 20 balloted notices + extras | Members spoke/Associated | Notices received | Time Taken |
|--------------|---|--------------------------|------------------|------------|
| | | | | H. M. |
| 19.07.2021 | NIL | NIL | 100 | NIL |
| 20.07.2021 | NIL | NIL | 148 | NIL |
| 22.07.2021 | NIL | NIL | 136 | NIL |
| 23.07.2021 | NIL | NIL | 124 | NIL |
| 26.07.2021 | NIL | NIL | 113 | NIL |
| 27.07.2021 | NIL | NIL | 129 | NIL |
| 28.07.2021 | NIL | NIL | 133 | NIL |
| 29.07.2021 | NIL | NIL | 129 | NIL |
| 30.07.2021 | NIL | NIL | 100 | NIL |
| 02.08.2021 | NIL | NIL | 107 | NIL |
| 03.08.2021 | NIL | NIL | 113 | NIL |
| 04.08.2021 | NIL | NIL | 94 | NIL |
| 05.08.2021 | NIL | NIL | 83 | NIL |
| 06.08.2021 | NIL | NIL | 66 | NIL |
| 09.08.2021 | NIL | NIL | 64 | NIL |
| 10.08.2021 | NIL | NIL | 76 | NIL |
| 11.08.2021 | NIL | NIL | 78 | NIL |
| TOTAL | NIL | NIL | 1793 | NIL |

18. STATEMENT SHOWING THE TIME LOST OWING TO INTERRUPTIONS AND ADJOURNMENTS OF THE HOUSE DURING 6TH SESSION OF THE 17TH LOK SABHA

| Date | Time lost due to Interruptions | | Time lost due to Adjournments of the House following Interruptions | | Remarks | Reason of interruptions |
|------------|--------------------------------|----|--|----|--|--|
| | H. | M. | H. | M. | | |
| 1 | 2 | | 3 | | 4 | 5 |
| 19.07.2021 | - | | 5 | 15 | At 1136 hrs., due to interruptions, House adjourned to meet again at 1400 hrs. At 1402 hrs., due to interruptions, House adjourned to meet again at 1530 hrs. At 1537 hrs., due to interruptions, House adjourned for the day. | Members of opposition parties (INC, AITC, DMK, SAD, CPI (M), CPI etc.) entered into well of House protesting against three farm laws, hike in prices of petroleum products and reported illegal surveillance programme targeting prominent public persons. |
| 20.07.2021 | - | | 5 | 46 | At 1104 hrs., due to interruptions, House adjourned to meet again at 1400 hrs. At 1409 hrs., due to interruptions, House adjourned to meet again at 1500 hrs. At 1501 hrs., due to interruptions, House adjourned for the day. | -do- |
| 22.07.2021 | - | | 5 | 33 | At 1111 hrs., due to interruptions, House adjourned to meet again at 1200 hrs. At 1213 hrs., due to interruptions, House adjourned to meet again at 1400 hrs. At 1402 hrs., due to interruptions, House adjourned to meet again at 1600 hrs. At 1601 hrs., due to interruptions, House adjourned for the day. | -do- |

| 1 | 2 | 3 | 4 | 5 |
|------------|---|------|---|-----------------|
| 28.07.2021 | - | 4 24 | <p>At 1207 hrs., due to interruptions, House adjourned to meet again at 1230 hrs.</p> <p>At 1232 hrs., due to interruptions, House adjourned to meet again at 1400 hrs.</p> <p>At 1409 hrs., due to interruptions, House adjourned to meet again at 1430 hrs.</p> <p>At 1437 hrs., due to interruptions, House adjourned to meet again at 1500 hrs.</p> <p>At 1509 hrs., due to interruptions, House adjourned to meet again at 1600 hrs.</p> <p>At 1602 hrs., due to interruptions, House adjourned for the day.</p> | -do- |
| 29.07.2021 | - | 4 53 | <p>At 1106 hrs., due to interruptions, House adjourned to meet again at 1130 hrs.</p> <p>At 1206 hrs., due to interruptions, House adjourned to meet again at 1230 hrs.</p> <p>At 1232 hrs., due to interruptions, House adjourned to meet again at 1400 hrs.</p> | -do- |
| 30.07.2021 | - | 5 15 | <p>At 1423 hrs., due to interruptions, House adjourned for the day.</p> <p>At 1133 hrs., due to interruptions, House adjourned to meet again at 1200 hrs.</p> <p>At 1212 hrs., due to interruptions, House adjourned for the day.</p> | -do- |
| 02.08.2021 | - | 4 42 | <p>At 1138 hrs., due to interruptions, House adjourned to meet again at 1200 hrs.</p> <p>At 1210 hrs., due to interruptions, House adjourned to meet again at 1400 hrs.</p> <p>At 1421 hrs., due to interruptions, House adjourned to meet again at 1530 hrs.</p> <p>At 1539 hrs., due to interruptions, House adjourned for the day.</p> | -do- |

| | | | | | |
|------------|---|---|----|--|------|
| 03.08.2021 | - | 4 | 44 | At 1140 hrs., due to interruptions, House adjourned to meet again at 1200 hrs. At 1211 hrs., due to interruptions, House adjourned to meet again at 1400 hrs. At 1416 hrs., due to interruptions, House adjourned to meet again at 1600 hrs. At 1609 hrs., due to interruptions, House adjourned for the day. | -do- |
| 04.08.2021 | - | 5 | 22 | At 1113 hrs., due to interruptions, House adjourned to meet again at 1130 hrs. At 1131 hrs., due to interruptions, House adjourned to meet again at 1200 hrs. At 1207 hrs., due to interruptions, House adjourned to meet again at 1400 hrs. At 1411 hrs., due to interruptions, House adjourned to meet again at 1530 hrs. At 1536 hrs., due to interruptions, House adjourned for the day. | -do- |
| 05.08.2021 | - | 5 | 15 | At 1127 hrs., due to interruptions, House adjourned to meet again at 1200 hrs. At 1209 hrs., due to interruptions, House adjourned to meet again at 1400 hrs. At 1403 hrs., due to interruptions, House adjourned to meet again at 1600 hrs. At 1603 hrs., due to interruptions, House adjourned to meet again at 1700 hrs. At 1703 hrs., due to interruptions, House adjourned for the day. | -do- |

| 1 | 2 | 3 | 4 | 5 |
|------------|---|-------|--|------|
| 06.08.2021 | - | 5 15 | At 1121 hrs., due to interruptions, House adjourned to meet again at 1200 hrs. At 1224 hrs., due to interruptions, House adjourned for the day. | -do- |
| 09.08.2021 | - | 5 13 | At 1107 hrs., due to interruptions, House adjourned to meet again at 1130 hrs. At 1134 hrs., due to interruptions, House adjourned to meet again at 1200 hrs. At 1213 hrs., due to interruptions, House adjourned to meet again at 1230 hrs. At 1251 hrs., due to interruptions, House adjourned to meet again at 1400 hrs. At 1402 hrs., due to interruptions, House adjourned for the day. | -do- |
| 10.08.2021 | - | 0 44 | At 1116 hrs., due to interruptions, House adjourned to meet again at 1200 hrs. | -do- |
| TOTAL | - | 77 48 | 77 48 | |

Time calculated on the basis of normal time of the House *i.e.* from 11 A.M. to 1 P.M. and from 2 P.M. to 6 P.M.

19. STATEMENT OF DIVISIONS HELD DURING THE SIXTH SESSION OF 17TH LOK SABHA

| Sl. No. | Date | Subject | Results |
|---------|------------|---|-------------------------------------|
| 1. | 10.08.2021 | Division No. I was held by Slips on the motion for consideration of 'The Constitution (One Hundred and Twenty-Seventh Amendment) Bill, 2021' moved by Dr. Virendra Kumar, Minister of Social Justice & Empowerment. | Ayes: 386 Noes: 000 Abst.:000 |
| 2. | | Division No. II was held by Slips on amendment No.1 to Clause 2 of 'The Constitution (One Hundred and Twenty-Seventh Amendment) Bill, 2021' moved by Shri Vinayak Raut, MP. | Ayes: 071 Noes: 305 Abst.:003 |
| 3. | | Division No. III was held by Slips on the motion for adoption of Clause 2 of The Constitution (One Hundred and Twenty-Seventh Amendment) Bill, 2021' moved by Dr. Virendra Kumar, Minister of Social Justice & Empowerment. | Ayes: 372 Noes: 000 Abst.:010 |
| 4. | | Division No. IV was held by Slips on the motion for adoption of Clauses 3 and 4 of The Constitution (One Hundred and Twenty-Seventh Amendment) Bill, 2021' moved by Dr. Virendra Kumar, Minister of Social Justice & Empowerment. | Ayes: 386 Noes: 000 Abst.:000 |
| 5. | | Division No. V was held by Slips on the motion for adoption of Clause 1, as amended, of 'The Constitution (One Hundred and Twenty-Seventh Amendment) Bill, 2021' moved by Dr. Virendra Kumar, Minister of Social Justice & Empowerment. | Ayes: 380 Noes: 000 Abst.:000 |
| 6. | | Division No. VI was held by Slips on the motion for passing 'The Constitution (One Hundred and Twenty-Seventh Amendment) Bill, 2021', as amended, moved by Dr. Virendra Kumar, Minister of Social Justice & Empowerment | Ayes: 385 Noes: 000 Abst.:000 |

**20. STATEMENT SHOWING ACTUAL TIME SPENT IN THE CHAIR
BY HON'BLE SPEAKER AND MEMBERS OF PANEL OF
CHAIRPERSONS FROM 19.07.2021 TO 11.08.2021**

| DATE | TIME SPENT | TOTAL TIME | |
|--------------------------------------|------------------|------------|-----------|
| | | H. | M. |
| Hon'ble Speaker | | | |
| 19.07.2021 | 1100 to 1136 hrs | 00 | 36 |
| | 1530 to 1537 hrs | 00 | 07 |
| 20.07.2021 | 1100 to 1104 hrs | 00 | 04 |
| 22.07.2021 | 1100 to 1111 hrs | 00 | 11 |
| 23.07.2021 | 1100 to 1117 hrs | 00 | 17 |
| 26.07.2021 | 1100 to 1124 hrs | 00 | 24 |
| 27.07.2021 | 1100 to 1125 hrs | 00 | 25 |
| 28.07.2021 | 1100 to 1200 hrs | 01 | 00 |
| 29.07.2021 | 1100 to 1106 hrs | 00 | 06 |
| 30.07.2021 | 1100 to 1133 hrs | 00 | 33 |
| 02.08.2021 | 1101 to 1138 hrs | 00 | 37 |
| 03.08.2021 | 1100 to 1140 hrs | 00 | 40 |
| | 1402 to 1416 hrs | 00 | 14 |
| 04.08.2021 | 1101 to 1113 hrs | 00 | 12 |
| 05.08.2021 | 1100 to 1127 hrs | 00 | 27 |
| 06.08.2021 | 1100 to 1121 hrs | 00 | 21 |
| 09.08.2021 | 1100 to 1107 hrs | 00 | 07 |
| 10.08.2021 | 1100 to 1116 hrs | 00 | 16 |
| | 1200 to 1246 hrs | 00 | 46 |
| | 1739 to 2001 hrs | 02 | 22 |
| 11.08.2021 | 1100 to 1106 hrs | 00 | 06 |
| TOTAL TIME SPENT IN THE CHAIR | | 09 | 51 |

| DATE | TIME SPENT | TOTAL TIME | |
|-------------------------------|------------------|------------|----|
| | | H. | M. |
| Shri Rajendra Agrawal | | | |
| 19.07.2021 | 1400 to 1402 hrs | 00 | 02 |
| 27.07.2021 | 1145 to 1148 hrs | 00 | 03 |
| | 1201 to 1205 hrs | 00 | 04 |
| | 1230 to 1231 hrs | 00 | 01 |
| | 1600 to 1603 hrs | 00 | 03 |
| | 1630 to 1633 hrs | 00 | 03 |
| 28.07.2021 | 1200 to 1207 hrs | 00 | 07 |
| | 1231 to 1232 hrs | 00 | 01 |
| | 1402 to 1409 hrs | 00 | 07 |
| | 1500 to 1509 hrs | 00 | 09 |
| 29.07.2021 | 1130 to 1206 hrs | 00 | 36 |
| | 1230 to 1232 hrs | 00 | 02 |
| 30.07.2021 | 1200 to 1212 hrs | 00 | 12 |
| 03.08.2021 | 1600 to 1609 hrs | 00 | 09 |
| 04.08.2021 | 1130 to 1131 hrs | 00 | 01 |
| | 1200 to 1207 hrs | 00 | 07 |
| | 1400 to 1411 hrs | 00 | 11 |
| | 1530 to 1536 hrs | 00 | 06 |
| 05.08.2021 | 1200 to 1209 hrs | 00 | 09 |
| 06.08.2021 | 1200 to 1224 hrs | 00 | 24 |
| 09.08.2021 | 1130 to 1134 hrs | 00 | 04 |
| | 1200 to 1213 hrs | 00 | 13 |
| | 1230 to 1251 hrs | 00 | 21 |
| 10.08.2021 | 2001 to 2012 hrs | 00 | 11 |
| TOTAL TIME SPENT IN THE CHAIR | | 03 | 26 |
| Smt. Rama Devi | | | |
| 26.07.2021 | 1445 to 1448 hrs | 00 | 03 |
| | 1500 to 1521 hrs | 00 | 21 |
| 28.07.2021 | 1600 to 1602 hrs | 00 | 02 |
| 02.08.2021 | 1400 to 1421 hrs | 00 | 21 |
| | 1530 to 1539 hrs | 00 | 09 |

| DATE | TIME SPENT | TOTAL TIME | |
|---------------------------------|------------------|------------|----|
| | | H. | M. |
| 05.08.2021 | 1600 to 1603 hrs | 00 | 03 |
| | 1700 to 1703 hrs | 00 | 03 |
| 09.08.2021 | 1400 to 1402 hrs | 00 | 02 |
| 10.08.2021 | 1246 to 1358 hrs | 01 | 12 |
| TOTAL TIME SPENT IN THE CHAIR | | 02 | 16 |
| Shri P. V. Midhun Reddy | | | |
| 10.08.2021 | 1609 to 1739 hrs | 01 | 30 |
| TOTAL TIME SPENT IN THE CHAIR | | 01 | 30 |
| Shri Kodikunnil Suresh | | | |
| 10.08.2021 | 1501 to 1609 hrs | 01 | 08 |
| TOTAL TIME SPENT IN THE CHAIR | | 01 | 08 |
| Dr. Kirit P. Solanki | | | |
| 20.07.2021 | 1401 to 1409 hrs | 00 | 08 |
| | 1500 to 1501 hrs | 00 | 01 |
| 23.07.2021 | 1200 to 1217 hrs | 00 | 17 |
| 26.07.2021 | 1400 to 1406 hrs | 00 | 06 |
| 29.07.2021 | 1402 to 1423 hrs | 00 | 21 |
| 02.08.2021 | 1200 to 1210 hrs | 00 | 10 |
| TOTAL TIME SPENT IN THE CHAIR | | 01 | 03 |
| Shri N. K. Premachandran | | | |
| 10.08.2021 | 1358 to 1501 hrs | 01 | 03 |
| TOTAL TIME SPENT IN THE CHAIR | | 01 | 03 |
| Shri Bhartruhari Mahtab | | | |
| 22.07.2021 | 1200 to 1213 hrs | 00 | 13 |
| | 1400 to 1402 hrs | 00 | 02 |
| | 1600 to 1601 hrs | 00 | 01 |
| 27.07.2021 | 1400 to 1406 hrs | 00 | 06 |
| | 1430 to 1438 hrs | 00 | 08 |
| | 1500 to 1506 hrs | 00 | 06 |
| | 1529 to 1535 hrs | 00 | 06 |

| DATE | TIME SPENT | TOTAL TIME | |
|----------------------------------|------------------|------------|----|
| | | H. | M. |
| 28.07.2021 | 1431 to 1437 hrs | 00 | 06 |
| 03.08.2021 | 1200 to 1211 hrs | 00 | 11 |
| TOTAL TIME SPENT IN THE CHAIR | | 00 | 59 |
| Dr. Kakoli Ghosh Dastidar | | | |
| 05.08.2021 | 1401 to 1403 hrs | 00 | 02 |
| TOTAL TIME SPENT IN THE CHAIR | | 00 | 02 |

**Statement showing actual time spent in the Chair by Speaker and
Members of panel of Chairpersons
From 19.07.2021 to 11.08.2021**

| | No. of days | Total time spent | |
|---------------------------|-------------|------------------|----|
| | | H. | M. |
| Hon'ble Speaker | 17 | 09 | 51 |
| Shri Rajendra Agrawal | 11 | 03 | 26 |
| Smt. Rama Devi | 06 | 02 | 16 |
| Shri P.V. Midhun Reddy | 01 | 01 | 30 |
| Shri Kodikunnil Suresh | 01 | 01 | 08 |
| Dr. Kirit P. Solanki | 05 | 01 | 03 |
| Shri N. K. Premachandran | 01 | 01 | 03 |
| Shri Bhartruhari Mahtab | 04 | 00 | 59 |
| Dr. Kakoli Ghosh Dastidar | 01 | 00 | 02 |

**21. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF
BUSINESS TRANSACTED DURING THE SIXTH SESSION
OF SEVENTEENTH LOK SABHA**

| Business | Time taken | | Percentage of the total time taken |
|--|------------|----|---------------------------------------|
| | H. | M. | |
| BILLS – Government Bills | 10 | 31 | 49.26 |
| BUDGETS – Union Budget | 00 | 04 | 0.31 |
| MATTERS UNDER RULE 377 | 01 | 16 | 5.93 |
| QUESTIONS | 02 | 27 | 11.48 |
| STATEMENTS — | | | |
| Rule 372 and Direction 73A | 00 | 57 | 4.45 |
| OTHER MATTERS such as Oath or Affirmation, Papers Laid on the Table, Obituary References, Questions of Privileges, Points of Order, Personal Explanations etc. | 06 | 06 | 28.57 |
| TOTAL | 21 | 21 | 100 |